

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 2

IA No.- 4974/ND/2020 in IB- 1462/ND/2019

IN THE MATTER OF:

Royale Resinex Pvt. Ltd. ... Applicant/Petitioner

Vs

Greatch Telecom Technologies Pvt. ... Respondent
Ltd.

Order under Section 9 of IBC.

Order delivered on 12.11.2020

Coram:

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

For the Respondent :

ORDER

IA No. 4974/2020:

Application filed by Resolution Professional under Section 60(5).
Issue notice to non-applicant respondent Bank of Baroda who is
sole CoC member.

List on 01.12.2020.

Sd/-

**SUMITA PURKAYASTHA
MEMBER (T)**

Sd/-

**DR. DEEPTI MUKESH
MEMBER (J)**

